

ber of workers engaged therein and the daily wages being given to them;

(c) whether the Government have ascertained the measures for further development thereof; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Yes, Sir.

(b) There are about 10 units manufacturing handmade jewellery from oyster shell and about 110 craftsperson engaged in this trade. The daily wage ranges from Rs. 20 to Rs. 25 per day.

(c) and (d) The Office of the Development Commissioner (Handicrafts) has set up one Marketing & Service Extension Centre at Madhubani to cater to the needs of craftsmen. This centre has been rendering a package of services to the craftsmen of Mehasi, such as opportunities for direct marketing, raw material assistance, credit facilities, assistance for improved tools & techniques and design assistance.

Broadcast of Sansad Sameeksha

3776. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Sansad Sameeksha was broadcast before news previously;

(b) if so, whether any change has been made in this programme;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) All India Radio continues to broadcast 'Sansad Sameeksha' in Hindi and 'Today in Parliament' in English everyday at 2030 hours when Parliament is in session.

Prior to 1988 'Sansad Sameeksha' in Hindi and 'Weekly Review of Parliament' in English was telecast by Regional Kendras of Doordarshan once a week during Parliament Sessions. Delhi Doordarshan was telecasting 'Sansad Samachar' in Hindi at 1930 hours and 'Parliament News' in English at 2305 hours on the Delhi LPT Net Work regularly.

(b) to (d) Since the Budget Session of 1988 'Sansad Samachar' in Hindi and 'Parliament News' in English are telecast at 2150 hours and 2230 hours respectively in the National Programme. There has been no change in the broadcast timings of these programmes on All India Radio.

[English]

Projects of PFPL in States

3777. SHRIMATI BASAVA RAJESWARI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government are considering to allow Pensi Foods Pvt. Ltd. (PFPL) to set up its projects in Karnataka and at other places in the country; and

(b) if so, the locations thereof and when these are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) Does not arise.

Financial assistance to Karnataka for Industrial Development

3778. SHRIMATI BASAVA RAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Karnataka have sought financial assistance from Centre for industrial development in Karnataka State; and

(b) if so, the amount sanctioned by the Union Government during 1990-91 and 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The Planning Commission provides Central assistance to the States in the form of block loans and grants to finance their Annual Plans and not on scheme-wise basis.

An outlay of Rs. 1120 crores was approved for Karnataka for its Annual Plan 1990-91 which included a sum of Rs. 75.75 crores for industries including village and small scale sector. For Annual Plan 1991-92, an outlay of Rs. 1510 crores was approved which included a sum of Rs. 95.97 crores for industries including village and small scale sector. The normal Central assistance (gross) provided to Karnataka was Rs. 235.13 crores for the year 1990-91 and Rs. 270.25 crores for 1991-92.

Also under the new scheme of Growth Centres, Karnataka State has been allocated and released an amount of Rs. 150 lakhs for development of infrastructural facilities in the Growth Centres at Dharwad, Hassan and Gillesugar during 1990-91.

Food Processing Industries in Karnataka

3779. SHRIMATI BASAVA RAJESWARI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up any food processing industries in Karnataka;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the number of food processing industries functioning in Karnataka at present?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c) Ministry of Food Processing Industries does not directly set up food processing units. However, various plan schemes have been formulated by this Ministry to give financial assistance to State Governments, State Government Corporations, Cooperative Societies, joint sector projects and public sector undertakings for development of food processing industries in different states. A sum of Rs. 2.20 lakhs were sanctioned to Government of Karnataka for a scheme of marketing assistance in 1990-91.

(d) Food Processing Industries are both in organised and unorganised sector and therefore, this information is not maintained centrally. However, the information is being collected and will be laid on the Table of the House.

Indian and foreign companies engaged in Food Processing Industries

3780. SHRIMATI BASAVARAJESWARI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the names of the Indian and foreign companies which are engaged in food processing industries in India;

(b) to what extent the Indian companies have done better work in comparison to the foreign food processing industries;

(c) whether the Government are considering to allow only Indian companies in food processing industries; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Food Processing Industries are both in the Organised and Unorganised sector and therefore the information regarding all the food processing industries is not maintained centrally. While all